

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 1265/2015

RAM BETI

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 06/04/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. C. K. Rai,Adv.

For Respondent(s)

Mr. Ravi Prakash Mehrotra,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel for the parties shall be at liberty to file the additional documents, if any, within a period of four weeks.

List again on 4.7.2016.

(M V RAMESH)
Registrar

MG